Central Excise Department organizes seminar on GST at Samba

Newspoint Bureau
Samba, May 4
Central Excise Department organizes Seminar on the subject, overview of Goods and Service Tax (GST) at Samba.
In order to ensure that Central Excise assesses as well as VAT assesses may not feel any difficulty in switching over from present system of Indirect Taxation Central Excise to Goods & Service Tax. The Seminar was addressed by Parkash Chaudhary IRS, Assistant Commissioner (OT), Central Excise Commissionerate, Jammu and Vikas Bansal, Superintendent along with Ram Prasad, Inspector Central Excise Range, IV, Satwari, Jammu which was attended by a large number of Central Excise or VAT assesses. Parkash Chaudhary IRS, AC (OT) dwelt in detail on each aspect of GST and also urged all the assesses to complete their provisional registration immediately as last date for migration to GST has already lapsed. The assesses were apprised regarding single taxation system i.e one tax one nation, reduction in cascading effect of tax on the tax payer as well as consumer and the benefits of new indirect tax regime to be implemented
At the end of the seminar, question and answers session was also held. All the assesses were also informed that a dedicated GST Sewa Kender is established at Central Excise Commissionerate, OB-32, Rail Head Complex, Jammu which remain open on all working days from 9am to 5.30pm. Any existing VAT Assesses or Central Excise Assessee can approach this office for assistance for migration to GST. Various questions on GST to be implemented were raised by assesses which were replied by the Officers to the entire satisfaction of the Assesses.